

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.77407 of 2025

Arising Out of PS. Case No.-242 Year-2024 Thana- NATWAR District- Rohtas

Manju Devi

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Shiv Pratap, Advocate
For the Opposite Party/s : Mr. Dr. Ajeet Kumar, APP

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER

5 18-05-2026 Heard learned counsels for both the parties through
virtual mode.

2. As prayed for, list this case on 16.06.2026.

(Ramesh Chand Malviya, J)

Harshita/-

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